

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 233
37/252/ND/2020**

**IN THE MATTER OF:
Income Tax Officer, Ward 8(1) New Delhi**

...APPELLANT

Vs.

ROC in the matter of M/s. EDEX Technology Pvt. Ltd.

...RESPONDENT

**Section
Under Section 252**

**Order delivered on 04.01.2021
(Virtual Hearing)**

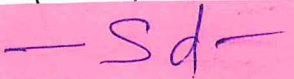
**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the ROC
For the Income Tax Department**

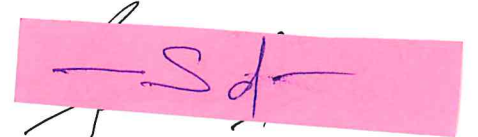
**:Mr. M. Yadubhushana Rao, AROC.
:Ms. Easha Kadian, St. Counsel
and Ms. Laxmi Gurung, Sr.
Standing Counsel.**

ORDER

Heard the submissions made by the counsel for the Income Tax Department.
At the time of virtual hearing, none of the respondents is present. Except
AROC, all other respondents are set exparte. Let this matter be posted for
hearing and disposal on 13.01.2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**